

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 34469/2024

(Arising out of impugned final judgment and order dated 12-03-2024 in WP No. 7388/2023 passed by the High Court Of Karnataka At Bengaluru)

MOHAMMED JABIR

Petitioner(s)

VERSUS

NATIONAL INVESTIGATION AGENCY Respondent(s)  
(IA No.177736/2024-CONDONATION OF DELAY IN FILING and IA  
No.177737/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT  
and IA No.177738/2024-EXEMPTION FROM FILING O.T. )

Date : 21-08-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH  
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Dr. Aditya Sondhi, Sr. Adv.  
Mr. Talha Abdul Rahman, AOR  
Mr. Anubhav Kumar, Adv.  
Mr. Aishwarya S M, Adv.  
Mr. Meghana T M, Adv.  
Mr. M. Shaz Khan, Adv.  
Mr. Adnan Yousuf, Adv.  
Mr. Sudhanshu Tewari, Adv.  
Mr. Rafid Akhter, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E R

Application for exemption from filing c/c of the  
impugned judgment and official translation are  
allowed.

Delay condoned.

Issue notice.

(ASHA SUNDRIYAL)  
ASTT. REGISTRAR-cum-PS

(POONAM VAID)  
COURT MASTER (NSH)

